

(c) the number of places in the country in general and Bihar in particular where such schemes are in progress ; and

(d) whether Government propose to implement such schemes in all the ever-flowing rivers and canals ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT—968/68].

Postponement of Eviction of unauthorised People in Delhi

*1359. SHRI RANJIT SINGH :
SHRI T. P. SHAH :
SHRI BRIJ BHUSHAN LAL :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether it is a fact that Government have discontinued or postponed for some days the work of removing people settled unauthorisedly on Government land in Delhi ;

(b) if so, the reasons therefor ;

(c) whether Government have received any communication from Delhi Administration in this regard ; and

(d) if so, the action taken by Government ?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGANNATH RAO) : (a) and (b). Clearance operations under the Jhuggis and Jhopris Removal Scheme have been suspended temporarily. Before removing squatters from their present places of squatting, the amenities made available at the sites to which the squatters are shifted, are proposed to be inspected by a small Committee.

(a) Yes.

(d) The matter is under consideration.

Effect of Devaluation of Pound Sterling

*1363. SHRI BABURAO PATEL : Will the Minister of FINANCE be pleased to state :

(a) the number, nature and value of our transactions with previous commitments and the extent to which these transactions and the trade in general has been

affected by the devaluation of Pound ; and

(b) the amount of approximate loss suffered by the exporters since the devaluation of the Pound ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). The committed transactions in the form of undisbursed credits from the U. K. amount to about £47 million. In terms of rupee value, this assistance when disbursed would amount to less than what it would have been had there been no sterling devaluation, though because of the purchases being tied to U. K. there would be no direct effect in terms of their sterling value. As regards India's debt obligation, which amounts to £245 million, in terms of rupee value, this liability has been reduced as a result of the pound devaluation. In respect of the then subsisting import and export contracts, in which the price is expressed in sterling, irrespective of the country of transaction, there would have been a gain or loss to the importers and exporters in India, except in cases where the contracts were subsequently amended to take care of the results of the sterling devaluation. Statistics of contracts for import and for export, with reference to the currencies in which the prices are expressed and the changes made in them from time to time, are not maintained and therefore it is not possible to state the number, nature and value of the then existing commitments or the profits or losses made by importers and exporters.

Talks on Malaria Eradication with Pakistan

*1364. SHRI D. C. SHARMA : Will the minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether representatives of India and East Pakistan met in Bongaon on 27th March, 1968 to discuss the malaria eradication programme with special reference to border areas ;

(b) if so, the decisions taken at the meeting ; and

(c) the steps taken to implement the same ?